

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 25th January 1982

NOTIFICATION
INCOME TAX

No. 4443 (F.No. 203/190/81-ITA.II); It is hereby notified for general information that the institution mentioned below has been approved by Department of Science & Technology, New Delhi, the prescribed authority for the purpose of clause(ii) of sub-section(1) of Section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Association" in the area of other natural and applied sciences subject of the following conditions:-

- i) That the St. Joesph's College, Tiruchirapalli, will maintain a separate account of the sums received by it for scientific research in the field of natural and applied sciences other than Agricultural/Animal husbandry/Fisheries and medicines;
- ii) That the said college will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said college will submit the Annual return and statement of Accounts to the Commissioner of Income-tax every year.

INSTITUTION

St. Joesph's College, Tiruchirapalli.

This notification is effective for a period of three years from 11-12-1981 to 10-12-1984.

(P. SAXENA)

DEPUTY SECRETARY TO THE GOVT. OF INDIA.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (I.T.& Audit)/Investigation/Spl. Inv./R.S.&P./Vigilance/P&R/Intelligence, New Delhi.
3. Dce. of O&MS(I.T), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi.
5. The Director, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their ~~latter~~ O.M. No. 1/290/81-RA, dt. 14-12-81.
6. The Principal, St. Joseph College, Post Box No. 310, Tiruchirapalli.
7. Comptroller & Auditor General of India (40 copies).
8. Bulletin Section of the D.I.(RS&P), New Delhi.

(P. SAXENA)

DEPUTY SECRETARY TO THE GOVT. OF INDIA.

4/16/82
26/1/82